GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 849 ANSWERED ON TUESDAY, FEBRUARY 11, 2025

AWARENESS CAMPAIGNS ON CORPORATE LAWS IN ODISHA

849 Shri Muzibulla Khan:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Ministry has conducted awareness campaigns about corporate laws in the State of Odisha;

(b) the number of such campaigns held during the last three years and their outcomes;

(c) the steps taken by Government to educate small businesses and startups about their legal obligations; and

(d) the future plans for similar initiatives in the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

(SHRI HARSH MALHOTRA)

(a) to (d) : Investor Education and Protection Fund Authority (IEPFA) of the Ministry of Corporate Affairs organizes Investor Awareness Programmes (IAPs) with the objectives of creating awareness amongst the investors through State-Level Conferences, Tele Lecture Series, talks and telecasts of informative audiovisual content through All India Radio, Sansad TV, Doordarshan. In addition, Social Media handles of IEPFA are also being utilized to educate investors about financial literacy and the need for informed investment decisions. Ministry does not conduct specific awareness campaigns about corporate laws. No such programmes have been taken to educate small businesses and startups in Odisha about their legal obligations.
